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ITEM NO.206

COURT NO.4

SECTION IVB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).1243/2009

(From the judgement and order dated 09/09/2008 in CR No. 259/2008
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF HARYANA & ORS.

Petitioner(s)

VERSUS

M/S S.L.ARORA & COMPANY

Respondent(s)

(With prayer for interim relief)
(For final disposal)

Date: 25/01/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

For Petitioner(s) Mr. Govind Goel, Adv.
Mr. Nitin Singh, Adv.
Mr. Ambuj Agarwal, Adv.
Ms. Naresh Bakshi, Adv.

For Respondent(s) Ms. S. Janani, Adv.
Ms. Anusuya Salwan, Adv.
Ms. Neha Mittal, Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 29/1/2010.

(Ravi P. Verma)
Court Master

(M.S. Negi)
Court Master